

(Resource in million tonne)					
Coal Type	Depth(m)	Measured	Indicated	Inferred	Total
Non-Coking Coal	0-300	87.38	419.49	45.03	551.90
	300-600	9.74	577.08	107.75	694.57
	600-1200	0.00	81.87	278.87	360.74
TOTAL		97.12	1078.44	431.65	1607.21

(c) In order to excavate these resources, regional and detailed exploration has been taken up by Ministry of Coal. Out of total resources, about 97 million tonnes of resources are in proved category and about 1510 million tonnes are in indicated/inferred category.

(d) and (e) Andhra Pradesh Government had requested for exploration of 3 coal blocks *i.e.* Somavaram East, Somavaram West and Chintalpudi blocks. Out of which exploration in Somavaram West was completed and resources were proved for projectization of mine. The drilling in Chintalpudi Sector-I has been concluded and Geological Report (GR) will be submitted by March, 2021. The GR of Somavaram East will be submitted by March, 2022.

(f) There is no change proposed by Ministry of Coal under 20 lakhs crore package announced by the Government.

#### **Infrastructure development proposals in coal sector**

18. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of COAL be pleased to state:

(a) details of infrastructure development proposals pending in coal sector, proposal-wise;

(b) the opinion of the Ministry towards grant of ₹ 50,000 crore given for infrastructure development in coal sector and the timeline for utilization of this fund; and

(c) planning of the Ministry to utilize this amount?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) No infrastructural development proposal is pending.

(b) No such grant was given to the Coal Ministry. However, coal companies under the Ministry of Coal have taken up infrastructure development for more efficient evacuation of coal.

(c) Question does not arise.

**Offer of coal mines to State Governments for commercial mining**

19. SHRIMATI SHANTA CHHETRI: Will the Minister of COAL be pleased to state:

(a) whether 38 coal mines are offered for auction for commercial mining under 11th Tranche of Auction under Coal Mines (Special Provisions) Act, 2015 and 1st Tranche of Auction under Mines and Mineral (Development and Regulation) Act, 1957;

(b) the opinion of Government on the fact that these being national properties, the first claim in an event of auction should be given to State Government to purchase them;

(c) whether any offer has been made to the State Government for taking over the coal mining as those are national property; and

(d) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Yes, Madam.

(b) to (d) Coal blocks under auction in the current tranche for auction for commercial mining is open for all including State Governments Companies subject to conditions mentioned in the tender document dated 18.06.2020 issued by the Central Government. As such no separate offers has been made to the State Government for taking over the coal mining. Moreover, before the launch of the current tranche of auction for commercial mining, the terms and conditions were consulted with the State Government where the coal mines are located.

**Coal gasification project**

20. DR. VINAY P. SAHASRABUDDHE: Will the Minister of COAL be pleased to state:

(a) the status of the coal gasification project undertaken by Talcher Fertilizers Limited in Odisha and details of the work in progress and completed so far;